

(a) whether Government are taking steps to construct a 20-bed hospital to improve the conditions of railway quarters and to provide other basic amenities in Kishanganj railway colony of Delhi;

(b) if so, the itemwise details of the steps taken by the Government in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) The Divisional Railway Hospital and Central Hospital are located at 3 Kilometres and 6 Kilometres respectively from Delhi Kishanganj Health Unit. Ambulance service is available in these Hospitals. These facilities are considered adequate. There is no proposal to construct a Hospital in Kishanganj colony.

[English]

Tragedy in Indravati Hydrel Project

4582. SHRI RABI RAY ·
SHRI RAM LAKHAN
SINGH YADAV ·

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether any tragedy took place in July 1991 in the power tunnel of Indravati hydrel power project in Kalahandi district of Orissa:

(b) if so, the details thereof including the number of labourers died as a result thereof and reasons therefor:

(c) whether the Government of Orissa has requested the Central Electricity Authority to make a probe into this tragedy;

(d) if so, the facts thereof: and

(e) the steps proposed to be taken

to provide compensation to the dependents of the deceased ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) The coffer dam (ring bund), constructed at the intake of Head Race Tunnel of Indravati Hydro-electric Power Project breached at about 3.30 P.M. on 28th July, 1991. About 16 employees of the contractor are reported to have been trapped inside the tunnel at the time of flooding and are suspected to have died. However, only 14 bodies have been recovered so far.

(c) and (d) No request has been received from Government of Orissa for an enquiry by Central Electricity Authority.

(e) The State Government announced ex gratia payment of Rs. 25,000/- to each of the bereaved family of the dead workers from the Chief Minister's relief fund. Pending the usual compensation admissible under the Rules, the National Projects construction Corporation Ltd has announced an ex gratia payment of Rs. 3000/- as immediate relief to the next of kin of the deceased workers. It has been decided by the State Government to rehabilitate one member from each of the family of deceased

[Translation]

Development of Circular Routes in Rajasthan

4583. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Government of Rajasthan has submitted a proposal of over Rs. 6 crores to the Union

Government for the development of three new and five existing circular routes;

(b) if so, the details thereof, and

(c) the steps proposed to be taken by the Union Government to complete the said projects and the progress made so far in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir, No such proposal has been received during 1991-92.

(b) and (c) Does not arise.

[English]

Generation of Power in Western Region, Maharashtra

4584. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal to set up power plants in western region of Maharashtra;

(b) if so, details thereof; and

(c) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c) The details of project proposals received in the Central Electricity Authority for setting up of power projects in Maharashtra are given below:

Sl. No.	Name of Scheme	Capacity (MW)	Estimated Cost (Rs. Lakhs)	Date of receipt in CEA	Status
1	2	3	4	5	6
THERMAL					
1.	Western Maharashtra TPS (Bombay suburban Electric supply co. Ltd.)	2×250=500	79733	24-10-90	The project was technoeconomically cleared by CEA on 24-10-90. Ministry of Environment & Forests have given clearance to this project. However the condition relating to installation of Flue Gas Desulphurisation (FGD) plant remains outstanding.
2.	Trombay GTCC (Tata Electric Co.)	180	18970	8-5-90	The project was technoeconomically cleared by CEA on